



ಫ್ಯಾಕ್ಸ್ (Fax): 0836 - 2740128

E-mail ID: dlsa.dwd@gmail.com

ಜಿಲ್ಲಾ ಕಾನೂನು ಸೇವೆಗಳ ಪ್ರಾಧಿಕಾರ

ಎ.ಡಿ.ಆರ್. ಕಟ್ಟಡ, ದಿವಾನ್ ನ್ಯಾಯಾಲಯಗಳ ಆವರಣ, ಪಿ.ಬಿ. ರಸ್ತೆ, ಧಾರವಾಡ - 580 001.

DISTRICT LEGAL SERVICES AUTHORITY
ADR BUILDING, CIVIL COURTS PREMISES, P.B. ROAD, DHARWAD - 580 001.

ಸಂಖ್ಯೆ: ಜಿಕಾಸೇಪ್ರಾಧಾ:

No.: DLSADwd/ 268/2020



ಸದಸ್ಯ ಕಾರ್ಯದರ್ಶಿಗಳವರ ಕಾರ್ಯಾಲಯ

Office of the Member Secretary

ದಿನಾಂಕ: 27-06-2020

Date:

NOTIFICATION

Sub: Allocation of work to the panel Advocates to give legal advice in the legal aid clinics situated in different places reg. . .

Read: DLSA Dwd letter no: 655/2018 dated 15-12-2018.

Ref: KSLSA. No. 13/Panel Advocates/2018 Dated: 15-06-2019.

In Pursuance of the letter referred above the list of panel advocates submitted to KSLSA Bangalore has been accepted. Among them the following Panel Advocates are selected for giving legal advice in the respective legal aid clinics and remand counsels for the period of one year from 01-07-2020 or till further order, on Rotational basis (ಪುನರಾವರ್ತನೆ ಪ್ರಕಾರ) which are supervised by District Legal Services Authority, Dharwad.

Kalaghatagi Taluka Legal Service Committee

The following Panel Advocates have to work as Legal Aid Clinics Advocates in Kalaghatagi Legal Aid Clinics.

Sl. No.	Name of the selected candidates & their address, Enrl.no., & Phone numbers	Legal Aid Clinic situated in
1.	Sri. Shanmukappa Kumbar, Advocate Mukkal Tq: Kalaghatagi Mobile No: 9845289450 Enrl. No: KAR- 672/2009	Court Complex, Kalaghatagi (To sit on all working days between 10 am to 2 pm)
2	Smt. Vasanti Murulidhar Khanapur, Advocate Vidyagiri Collage Road, Tq: Kalaghatagi Mobile No: 9448919759 Enrl. No: KAR-850/2002	Court Complex, Kalaghatagi (To sit on all working days between 2 pm to 6 pm)
3	Sri. Tavanappa P Alagawadi, Advocate Elipet, Kalaghatagi Mobile No: 9986499303 Enrl. No: KAR-61/2013	Tahasildar Office, Kalghatagi (To sit weekly 2 days when quasi-Judicial cases are being conducted.)
4	Sri. Kallappa Gudihal, Advocate Tavaregere Tq: Kalaghatagi Mobile No: 7899842987 Enrl. No: KAR-254/2010	Tahasildar Office, Kalghatagi (To sit weekly 2 days when quasi-Judicial cases are being conducted.)

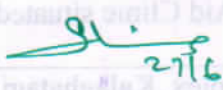

5	Smt. Rajeshwari M. Babaji R/o Dummawad Village, Tq: Kalaghatagi. Mobile No: 9900255999 Enrl. No: KAR- 596/2007	Village Care & Support Center, Dummawad Village & CDPO, Kalaghatagi (To sit on every Wednesday & Saturday Between 2 PM to 6 PM)
---	---	---

The following Panel Advocates have to work as Remand hour Counsels in Kalghatagi courts & Duty Lawyers in Police Stations of their respective Courts.

Sl. No.	Name of the selected candidates & their address, Enrl.no., & Phone numbers	Court to which the panel Advocate is appointed
1.	Sri. Channabasappa Dastikoppa, Adv Kuruvinkoppa, Dummawad, Tq: Kalaghatagi Mobile No: 9448808728 Enrl. No: KAR-49/2000	Hon'ble Senior Civil Judge & Civil Judge & JMFC, Kalaghatagi. Work as duty lawyers in Police Station: 1. Kalaghatgi Police Station

Note:

1. Newly appointed panel and remand advocate shall take charge of their respective post on 01-07-2020 from previous panel and remand advocate and previous panel and remand advocates shall deliver charge / register or case paper etc., to new appointees.
2. Newly appointed panel advocates shall participate effectively in Legal Services of Taluka Legal Service Committee and shall maintain concerned registers in prescribed format issued by Legal Services Authority and submit their report on or before 3rd of every month.
3. Newly appointed remand advocate shall effectively conduct cases allotted to them specifically with Judicial Custody matters and submit their report in prescribed form on or before 3rd of every month.
4. If their performance is not satisfactory then they will be terminated.

 MEMBER SECRETARY District Legal Services Authority Dharwad	 (ESHAPPA K BHUTE) Prl. District & Sessions Judge & Chairman, DLSA, Dharwad.
Copy to: <ol style="list-style-type: none"> 1. Hon'ble Member Secretary, Karnataka State Legal Services Authority, Bengaluru – for information. 2. Member Secretary, DLSA, Dharwad. 3. The Chairman & Member Secretary of TLSC, Kalaghatagi. 4. Concerned Advocate's / Appointees. 5. Previous Legal Aid Clinics Advocates and Remand Advocates. 6. The President & General Secretary of Advocate's Association of Kalaghatagi for Circulation among its Members. 7. Office Copy. 	